the inter-state angle involved, consultation with Orissa Government was considered necessary before the project could be accepted for implementation.

Calling Attention

- (b) The Scheme envisages the installation of 240 MW of generating capacity comprising three units of 80 MW each.
 - (c) Yes, Sir.
 - (d) Yes, Sir.
- cleared (e) The Scheme can be for implementation after the Government of Orissa gives its concurrence.]

12.00 Noon

[THE VICE CHAIRMAN (SHRI V.B. RAJU) in tle Chairl

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC **IMPORTANCE**

RECOMMENDATION OF AGRICULTURAL PRICES COMMISSION FOR LOWERING THE PROCUREMENT PRICE OF WHEAT AND REPORTED DEMONSTRATIONS BY FARMERS IN PUNJAB AND OTHER PARTS OF THE COUNTRY AGAINST THE RECOMMENDATION

श्री लाल श्राहवारगी (दिल्ली) : श्रीमन्, मैं ग्रापकी ग्राज्ञा से गेह के वसुली मूल्य कम करने के लिए कृषि मृल्य भायोग की सिफा-रिश मीर ग्रायोग की इस सिफारिश के प्रति विरोध प्रकट करने के लिए पंजाब तथा देश के अन्य भागों मे क्रषको द्वारा प्रदर्शन के समाचार की ग्रोर कृषि मंत्री का घ्यान दिलाता है।

THE MINISTER OF AGRICULTURE (SHRI FAKHRUDDIN ALI AHMED): Sir, the Agricultural Prices Commission in their Report on 'price policy for rabi foodgraings for 1972 73 season' recommended that 'the procurement prices of wheat be fixed uniformally for all the States at Rs. 66 per quintal for the

indigenous Red, and Rs. 72 per quintal for indigenous Common white and different Mexican varieties.' During the last year the procurement prices of Red (indigenous) were fixed between Rs. 71 and Rs. 74 per quintal and the price of all other varieties at Rs. 76 per quintal.

to a matter of urgent

public importance

Government have seen press Reports regarding demonstrations by the farmers in protest against the recommendation of the Commission. Government have also seen reports in press regarding various views expressed in favour and against the views of the Commission. The recommendation of the Commission is under consideration of the Government and a final decision will be taken only after considering the views of Hon. Members and the Chief Ministers of States who are meeting in a Conference on the 13th and 14th of April.

The Honourable House will appreciate that the policy of price support has been adopted by Government, to ensure that the producer gets a remunerative price, the consumer gets foodgrains at a reasonable prices and the present trend of production is sustained. Government have especially created the Food Corporation of India a public sector agency to undertake massive marketing operation, to achieve these objectives of the price policy. In deciding the procurement price of wheat for the coming marketing season Government will keep in view the objectives of the price policy, and that the interest of the producer and the consumer are fully protected.

श्री लाल ग्राडवागरी (दिल्ली): श्रीमन्, हिन्दुस्तान के किसान वास्तव मे बघाई के पात्र है कि उन्होंने प्रात्मनिर्भरता की ग्रीर बढने के लिए एक मजबूत कदम उठाने में महायता दी है। लेकिन यह बहुत बड़ी बिडम्बना है कि जहा किसान को उसके लिए पुरस्कृत किया जाना चाहिये ग्रीर प्रोत्साहित किया जाना चाहिये. वहां कृषि

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मूल्य ग्रायोग की इस मिफारिश को ग्रगर स्वीकार किया गया तो उसको पुरस्कृत करने की बजाए ग्राप्ते परिश्रम के लिए दंडित किया जायेगा ग्रीर इस कारण, मैं मानता हु, यह सिफारिश सर्वेथा अन्यायपूर्ण है ग्रौर उमे स्वीकार <mark>नहीं किया जाना</mark> चाहिये। मे उम्मीद करता था कि सरकार भी इस अवसर पर प्रपनी कुछ प्रतिक्रियाएं हमको बताएगी।

श्रीमन्, पिछले कई वर्षों से कृषि मूल्य भ्रायोग यह सिफारिश करता भ्राया है कि वसूली मूल्य घटाया जाए, लेकिन हर साल जो भी मुख्य मन्त्रियो की कान्फरेन्स होती रही है उसमे प्रति वर्ष इसका विरोध किया गया ग्रौर कहा गया है कि ग्राज भी जो मूल्य है वे लाभकारी मूल्य नहीं हैं। तो मैं सरकार से कुछ बातें जानना चाहुँगा। क्या संरकार को इस बात की जानकारी है कि इस सिफारिश की घोषणा होते ही देश भर के सभी ग्रामवासियों में एक बहुत बड़ी बेचैनी फैली हुई है कि यह निर्णय या यह सिफारिश केवल कोई गिने-चुने बड़े किसानों को प्रभावित नहीं करती परन्तु सम्पूर्ण किसानों को प्रभावित करती है, खास कर के छोटे किसान इसके कारण बहुत त्रस्त हैं। न केवल छोटे किसान बल्कि मै समफता हूँ, कृषि पर ग्राधारित जो भी लोग है, जैसे खेतिहर मजदूर, उनका भी पारिश्रमिक इसके कारएा घट जाएगा ग्रीर इसके कारएा वे भी परेशान हैं, क्या सरकार को इस बात की जानकारी है ? मैं इस तथ्य को स्वीकार करने के लिए तैयार नहीं हूँ कि उपभोक्ता पर भार कम करने के लिए यह सिफारिश की गई है। यह सर्वथा सम्भव है कि किसानों को लाभकारी मूल्य देने के बाद भी उपभोक्ता की कीमत में कोई भी बढ़ोत्तरी न हो, ग्रीर इस सम्बन्ध में मैं सरकार से जानना चाहूँगा कि जब इस साल इस बात की सम्भावना है कि हमारी गेहं की पैदायश करीब 25 लाख टन भ्रोर बढ़ जाए, ग्रौर जिसके कारण हमको ग्रायात न करना पड़े, तो क्या यह सही नहीं है कि म्रायात बन्द करने के कारण लगभग 99 करोड़ रु॰ जो हमको दुलाई के देने पड़ते थे, ट्रान्सपोर्टेशन चार्जेज, शिपिंग चार्जेज, उसकी हमको बचत हो जाएगी ? ग्रीर जब ग्रिप्रिकलचर प्राइस किमशन ने कहा है कि 120 करोड़ रुपये के मूल्य का बोभ सरकार का बढ़ जायेगा और इस कारण हम की प्रोक्योरमेंट प्राइस कम करनी चाहिए। इस तरह से 120 करोड़ रुपये मे से 99 करोड़ रुपया बच जायेगा जो दुलाई के चार्जेज है। मैं कृषि मन्त्री जीसे यह भी कहना चाहता हुँ कि क्या यह सही नहीं है कि पंजाब कृषि विद्यालय के ग्रांकलन के ग्रनुसार उत्पादन क्षर्व जो किसान को आता है वह 82 ए॰ प्रति क्विन्टल गेहूँ का ग्राता **है भौर** ग्रग्रिकलचर प्राइस कमिशन में खर्च कितना होता है, लागत कितनी होती है किसान की, इसका अन्दाजा उसने नही लगाया है। लेकिन यह कहा गया है कि आरज जो प्रोक्योरमेंट प्राइस है उसको कम करने से किसान को लाभ हो सकता है। इस संबंध में मैं सरकार की प्रतिक्रिया जानना चाहंगा ग्रौर विशेषकर इस कारएा भी कि जब पंजाब केन्द्रीय शासन के भ्रन्तर्गत था, क्या यह सही नहीं है कि उस समय जब कि वहां पर कोई शासन नहीं था, उस समय वहां पर जो डेवलपमेंट कमिशनर थे, उन्होंने स्वयं रिकमेंड किया था श्रिश्रिकलचर प्राइस कमिशन को कि वसूली मूल्य, प्रोक्योरमेंट प्राइस को 76 रु० से बढ़ाकर 80 रु∙ 76 पैसे पर क्विन्टल कर दिया जाय। मैं मानता हैं कि उन्होंने जो यह रिकमेंडेशन किया वह बगैर सोचे समभे नहीं किया होगा। श्रगर

[श्री लाल ग्राडवाएी] उन्होंने इस प्रकार का रिकमेडेशन किया तो उन्होंने केन्द्रीय सरकार से सलाह करके किया होगा। तो मै यह जानना चाहता हुँ कि क्या यह बात सही है या नहीं ?

Calling Attention

में समभता हूँ कि सवाल साफ है। श्रीमती ग्रेवाल जो उस समय डेवलपमेट कमिश्नर थी ग्रीर पंजाब का शासन उस समय केन्द्र के ग्रधीन था, वहां पर प्रेमीडेन्ट रूल था, तो उन्होने जो यह रिकमेडेशन कि 76 रु० जो प्रोक्योरमेट प्राइस है बह इनएडीक्वेट है ग्रीर उसके स्थान पर 80 रु 76 पैसा प्रति विवन्टल होना चाहिये।

THE VICE-CHAIRMAN (SHRI V. B. RAJU): I think it will be sufficient. You have put many questions.

SHRI LAL K. ADVANI: making a speech. I am just finishing

मैं जानना चाहँगा कि अगर मानो सरकार इस सिफारिश को स्वीकार करती है ग्रौर देश भर मे जिस प्रकार का विरोध है. जो किसानो की भावनाएं है, उस भावना को ध्यान मे रख कर इस सिफारिश को मजुर करेगी? ग्रगर यह सिफारिश स्वीकार की जाती है, तो सरकार के सामने ऐसी कौनसी योजना है जिसके परिशाम स्वरूप जो साधारण किसान है उस पर इसका भारन पडे ग्रीर ग्रगर किसी को इसके कारण कुछ भार वहन करना पडता है तो जो सम्पन्न किसान है ग्रीर जिन सम्पन्न किसानी के नाम पर इस सिफारिश को उचित माना जा रहा है। यदि सरकार इस सिफारिश को स्वीकार नहीं करती है जैसी कि माग हो रही है, तो उस सम्बन्ध मे उपभोक्ताग्रो के ऊपर भार न पड़े क्यों कि गेहुँ की की मत बाजार में बढ जायेगी, इस हिन्द से सरकार

ने उस हालत का सामना करने के लिए कोई योजना बनाई है ?

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SHRI FAKHRUDDIN ALI AHMED: Every year the decisions are taken by the Government after taking into consideration the recommendations made by the Agricultural Prices Commission and after they are discussed by the Chief Ministers at a conference and after the views of the honourable Members from this House and the Lok Sabha have also been ascertained. Then the Government takes a decision and the same procedure will be followed so far as this year is concerned. And we shall take a decision after the views have been ascertained at various levels. Now, it is true that there has been a demonstration not only at one place, but in a number of places in Punjab, against the reduction in prices recommended by the Agricultural Prices Commission. There has been some demonstration in Haryana also, at Sonepat. There are press reports of such demonstrations in other places also. It is a fact. So far as the price is concerned, that has to take into account the various factors and all those factors are kept in mind. The other day we had the benefit of the advice and opinions given by the members of the Consultative Committee. I hope advice and opinions will also be given by the Chief Ministers at their Conference which is going to be held on the 13th of this month. After that a decision will be taken.

श्री लाल ग्राडवारती : पजाब कृषि विश्वविद्यालय के हिसाब से 82 रुपए उत्पादन मूल्य भाता है।

SHRI FAKHRUDDIN ALI AHMED: It is true that certain attempt has been made by the agricultural universities and also by the Economic and Statistical Department of the Punjab Government to assess the cost of production at a little over Rs. 80 per quintal These facts were before the Agricultural Prices Commission and they

have taken that into consideration for fixing the price.

Calling Attention

श्री क्याम लाल यादव (उत्तर प्रदेश) : मान्यवर, जो कृषि मुल्य श्रायोग बनता है उसकी हर बार ऐसी सिफारिशे श्राती हैं जिन पर सारे देश के किसानों को भ्रापत्ति होती है और अन्त में सरकार उसे स्वीकार नहीं करती। तो क्या हम यह समभ्तें कि जो एग्रीकल्चरल प्राइस कमीशन बैठाया जाता है वह ऐसे निकम्मे लोगों का बैठाया जाता है जो इस देश के किसानो से कतई हमदर्दी नही रखते और न उनको इस बात की जानकारी होती है कि जो कृषि उत्पादन होता है उसमें क्या व्यय होता है ग्रीर क्या मूल्य होना चाहिए। कृषि मूल्य श्रायोग ने तीन ग्राधार बताए हैं जिनके ऊपर उन्होंने मूल्य निर्धारित किया है (1) भारत सरकार द्वारा निर्धारित गेहं के वर्तमान खरीदारी श्रीर बिकी मूल्य पर गेहूँ की मांग उसकी सम्पूर्ति की अपेक्षा कम है, (2) वर्तमान खरीदारी भाव रखने में केन्द्रीय सरकार को करीब 132 करोड रुपए की सहायता देनी पड़ेगी तथा (3) गेहॅं का बाजार मूल्य गत वर्ष की श्रपेक्षा कम रहा है। माननीय मत्री जी क्या बतलायेंगे कि क्या इसी प्रकार से किसी भी उद्योग धन्धे से उत्पन्न वस्तू का मुल्य भ्राज तक इस देश में निर्धारित किया गया है जिस प्रकार से कृषि मूल्य ग्रायोग किसानों का गला काट कर निर्धारित कर रहा है ? मैं समभता हैं कि यह किसानों की हमदर्वी कतई नही है। क्या कोई भी प्रदेश की सरकार इस देश में ऐसी है जिसने कभी भी कृषि मृत्य ग्रायोग के इस मृत्य का समर्थन किया हो। हमे प्रदेश सरकार की तरफ से जो प्रतिवेदन मिला है ऊसमें साफ तौर से कहा गया है कि गेहँ का जो खरीदारी मुल्य रखा गया है उसमें मानसून के बाद 2 रुपए प्रति क्विन्टल की वृद्धि कर दी जाय

ताकि एक बार में बाजार में इतना ग्रधिक गेहैं न ग्रा सके कि उसकी खरीदारी पर श्रासर पड़े श्रीर किसानों को लूटा जा सके। मैं एक स्पष्टीकरेगा भीर चाहुँगा कि क्या सरकार की यह नीति हो रही है कि धीरे धीरे गेहं की खरीदारी का मुल्य कम किया जाय ग्रीर धीरे धीरे जो बिक्री का मृत्य है वह बढाया जाय gradual lowering of procurement prices and phased programme of raising the issue prices? इस तरह का अगर विचार है तो हम समभते है कि यह भी किसानों के ऊपर घोर ग्रात्याचार है। क्या स**र**कार इस बात का श्राश्वासन देगी कि मूल्य निर्धारित करते समय ग्रायोग उत्पादन व्यय का ध्यान रखेगा और दूसरे आयोग का पूनर्गठन किया जाय, उसमे किसानों के प्रतिनिधि हों. ग्रायोग की प्रक्रिया ऐसी निर्धारित हो कि किसानों के प्रतिनिधियों की बातें सून कर तब वह सरकार को सलाह दे? ग्रगर ऐसा करना सम्भव न हो तो क्या सरकार इस ग्रायोग को भविष्य में खत्म कर देगी भीर स्वय संसद की, राज्य सरकारों की अपनी सलाहकार समितियों की राय के ऊपर मृत्य निर्धारित करने की क्रपा करेगी?

SHRI FAKHRUDDIN ALI AHMED: So far as the motive attributed to the Agricultural Prices Commission is concerned. I do not agree with the hon. Member. They have taken into consideration the various factors and various materials placed before them and they have come to a certain decision after that. They have given reasons for their decision. But it is not a fact to say that the Government will accept all the reasons which they have given. Government will take into consideration all these facts. What they have decided is their own independent decision.

Now, Sir, so far as the prices are concerned, we shall consider what has been the effect on prices, you see, during the [Shri Fakhruddin Ali Ahmed]

Calling Attention

last two or three years But, one thing I would like to state before this House. So far as the enunciation of our policy is concerned, we will take into consideration the fact that the price fixed is such that it is remunerative to the producer, that it is reasonable so far as the consumer is concerned and that it will not stop the increase in the production of wheat

THE VICE-CHAIRMAN (SHRI V B RAJU): Yes, Mr. Jain.

श्री इयाम लाल यादव एक बात रह गयी। भ्रनाज का जो उत्पादन मूल्य है, जो शुल्क है उसको भी क्या श्राप ध्यान मे रखेगे मुल्य तय करते वक्त ?

SHRI FAKHRUDDIN ALI AHMED: That will be taken into consideration.

श्री ए० पी० जैन (उत्तर प्रदेश) पहला सवाल तो मैं भ्रापसे यह पूछना चाहता ह कि ग्राप के मूल्य ग्रायोग के जो मेबर है उनकी क्या योग्यता है? ग्रीर क्या उनको कोई ज्ञान है कि जिसके भ्राधार पर वह इसके उपयुक्त समभे जाय कि वे इन प्राइसेज का निश्वय वर सके। (Interruption)

दूसरे यह कि उनमे कोई किमान है या नहीं। (Interruption) श्रीर वे कभी किसानो से कोई मशविरा करते है या नहीं?

ग्रब जितने खेती के इनपूट्स है उन पर पहले तो हुमारे महामान्य मोरार जी देसाई ने 10 परसेंट का फटलाइजर पर टैक्स लगा दिया था। पार साल टैक्स लगा दिया गया देक्टर के ऊपर, इस बार लगा दिया गया पप्स के ऊपर श्रोर जो यह फर्टलाइजर्स है उन के ऊपर एक्साइज इयूटी 10 परसेट से 15 परसेट कर दी गयी।

श्री जगदम्बी प्रसाद यादव (बिहार): चुनाव के बाद लगा है पहले नही।

to a matter of urgent

public importance

श्री ए० पी० जैन: घौर इस लिए जहा तक इसके इनपूट्स की कीमत है वह तो बढ गयी लेकिन जनाब के दरबार मे गेहँ के दाम गिरने चाहिए। तो इसके लिए क्या क्या फैक्टर्स उन्होंने लिये ग्रौर जब इमपुटस की कीमत बढी तो गेहँ के दाम क्यो गिरने नहीं चाहिए, इसकी वजह क्या है ? भ्रोर ग्रापकी प्राइस सपोर्ट के मायने है कि किमानो को भौर फायदा हो। या भ्राप की प्राइस सपोर्ट के मायने केवल यह है कि प्राइसेज केवल डिमाड ग्रीर सप्लाई के ऊपर फिक्स की जाय, जैसा कि श्यामलाल यादव जी ने तीन बार्ते पढ कर सुनायी इस विषय मे, वह बात सही मालुम होती है।

भ्राखिरी सवाल मेरा यह है कि पार साल कीमत जो थी वह 76 रुपए फी क्विन्टल थी भ्रौर यह 1969 मे गालिबन मुकर्र हई थी। म्राज जो रुपये का मूल्य है भ्रगर उस से कीमत लगायी जाय, सन् 1969 की प्राइसेज के ऊपर भ्रगर भ्राज के रूपए का मुल्याकन किया जाय तो वह प्राइस 67 रुपए बैठती है। यह श्रापकी मिनिस्टी की एक्सरसाइज है, मेरी नहीं। यानी 76 रु० क्विन्टल पर गेहुँ बेचे तो 1969 की जो कीमते है उसके हिसाब से उसको 67 रुपए मिलेगे, यानी 9 रुपए तो वह कम हो गये, फिर जो इनपूट्स पर ग्रापने दाम बढा दिया वह ग्रलग। तो क्या भ्राप इस तरह से किसान को बिलकूल जान से मारना चाहते है यह मैं ग्राप से पूछना चाहता ह।

SHRI FAKHRUDDIN ALI AHMED. Sir, it is true that there is no agriculturist so far as the membership of the Commission is concerned. But, Sir, the Agricultural Prices Commission takes consideration the views of the agriculturists. There is a panel of farmers who are consulted and I think . . .

(Interruptions)

श्री जगदम्बी प्रसाद यादव: पूछा है कि मेम्बर्स कौन-कौन हैं ग्रीर उनकी क्वालीफिकेशन्स क्या है?

श्री क्याम लाल यादव : मेम्बसं पालिया-मेंट को कभी कमीशन ने इन्वाइट किया ?

SHRI FAKHRUDDIN ALI AHMED: They are being consulted before they come to final decisions and make their recommendations and it is also not a fact that they do not take into consideration all the other facts. In fact, the fact was placed before them that as compared to the last year's prices the cost of production has increased by about Rs. 4 per quintal on account of increase in the prices of lubricants, machinery and also increase in wages, I mean this fact was taken into consideration. But, we are of the opinion that there was sfficient scope even then to give renumerative prices lower than what was fixed for the last year.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Yes, Mr. Misra.

श्री ए० पी० जैन: ग्राखिरी हिस्से का जवाब बिलकूल नहीं मिला । इस वन्त रुपए के दाम को देखते हुए 69 के हिसाब से 67 रुपए दाम बैठता है।

This 18 your exercise, not mine.

SHRI FAKHRUDDIN ALI AHMED I have already said that the opinion of the Prices Commission is that even after taking into consideration all these facts the prices given or recommended by them will be remunerative to the cultivator.

SHRI A. P. JAIN: I am asking whether on the basis of 1969 prices, these are remunerative He can either accept it or deny it.

SHRI FAKHRUDDIN ALI AHMED. No assessment has been made. . .

to a matter of urgent public importance

(Interruption)

SHRI A. P. JAIN: It is a blunder. . . (Interruptions)

श्री एस॰ डी॰ मिश्र (उत्तर प्रदेश): श्रीमन्, श्रभी माननीय जैन साहब ने जो सवाल किया उसी को दूसरे ढंग से माननीय मन्त्री जी सोचें कि 1969 ई॰ में जो प्राइस थी और भ्राज जो प्राइस है तो क्या यह बात सही है कि जब 67 रुपऐ की कीमत ग्रापने देने को कहा था तो ग्राज की प्राइसेज में उसे दें तो कम से कम 86 रूपए देना होगा। क्या यह सही है या नहीं है। 1969 को देखें, तब ग्रगर 67 होता है तो भ्राज की प्राइसेज से 86 होना चाहिए या नहीं स्रौर क्यो माननीय मन्त्री जीया एग्रीकल्चरल प्राइसेज कमीशन जो बनाहम्राहै वह इसे नहीं सोचता। एक तो मैं बिलकुल ताईद इस बात की करता हूं, जो आवाज उठाई जाती है ग्रीर बराबर उठाई गई है; इस सदन में ग्रौर उस सदन में कि एग्रीकल्चरल प्राइसेज कमीशन बिलकूल ऐसा है जो न एग्रीकल्चर के बारे में जाने न एग्रीकल्चरल प्राइसेज के बारे में जाने, उसे कोई जानकारी नहीं है, कुछ टेकनीशियंस बैठ कर उपभोक्ता के नाम पर कह दिया, जो सबसे बडा सेक्शन है, जो 75 परसेट लोगों का सेक्शन है, उसको मारता है। क्या रिलेशनशिप है, क्या विका की गई है, मुक्ते बताया जाय कि हर चीज की खास तौर से दो तीन साल से कीमते बढती जा रही हैं। ग्रभी माननीय जैन साहब ने उसे प्वाइंट ग्राउट किया। मै उसके श्रालावा बताना चाहता हं, क्या यह बात सही नहीं है कि इरिगेशन रेट्स सवाए हो गए कम से कम इन तीन वर्षों में श्रौर फरिलाइजर्स की इस कंटी में जितनी हाई

[श्री एस० डी० मिश्र]

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प्राइसेज हैं उतनी दुनिया में कहीं नही, न एशिया में है, न यूरोप में है, न भ्रमेरिकन कंट्रीज में है। जब इनपूट्स की प्राइसे ज इस तरह से बढ़ती हो तो कौन सा झांकड़ा है, किस बेसिस पर एग्रीकल्चरल प्राइसेज कमीशन ने इसको प्रोक्योरमेंट प्राइस रखा श्रीर र्यूमनेरेटिव प्राइस कह कर मजाक उड़ाया। जब र्यूमनेरेटिव प्राइस कहते हैं तो मजाक सा लगता है। मजाक करते हैं। यह मिनिमम प्राइस है, फ्लोर प्राइस है, अनर्यूमनेरेटिव प्राइस है। क्या है? यह कह कर कि उपभोक्ता को राहत दी जायगी तो उपभोक्ता को राहत देने की चाहे जो भौर स्कीम लाइयें, सबसिडि लाइये, क्यों किसानों के प्रति इतने उदासीन हैं। मैं यह वानिंग देना चाहता हूँ, ग्राज यह आन्दोलन केवल पंजाब का नहीं है, इसकी धाप समभ लों, इस पर देश में गरीब किसान, ग्रमीर किसान, मध्यम किसान सब का है, सब हाई-इल्डिंग वैराइटी का काम कर रहे हैं तो सब के पास कुछ कपडे के लिये ग्रीर सामान के लिए बचता है, कोई छोटा किसान एक एकड़ का है, वह भी कुछ उसको बचाकर कपड़ा लेना चाहता है भीर श्रीर काम करना चाहता है। तो उसको कन्प्यूजन में न लाइये कि बड़े किसानों की समस्या है, यह तमाम देश के किसानों की समस्या है, यह केवल पंजाब के किसानों की समस्या नहीं है। पूरे देश की है, महाराष्ट्र की है, सबकी समस्या है, तो ग्रगर इस पर सरकार उदासीन हो भीर सोचे कि इलेक्शन हो गया, चार वर्ष ठीक है कि रहेंगे ...

उपसभाध्यक्ष (श्री वी० बी० राजू): श्राप समाप्त की जिये।

श्री एस० डी० मिश्र : मैं समाप्त कर रहा हूं। मैं ज्यादा नहीं कह रहा हूं। ग्राप इस तरह से न सोचें कि ग्रगर ग्रापका बहुमत भारी हो गया है तो किसानों को पद्दलित कर दें तो झाप समभ लें कि राइटिंग्स मान दि वाल मापके सामने हैं, इस पर श्राप विचार करें ग्रौर सोचें। हमें यह बताएं कि इसको क्यों भ्राप रयमनेरेटिव प्राइस कहते हैं, इसको मिनिमम प्राइस नहीं बल्क र्यूमनेरेटिव प्राइस कैसे कहते हैं। हर ची न का दाम बढ़ा है, सारे इनपूट्स का दाम बढ़ा हुम्रा है तो कौन से भांकड़े प्राइसेज कमीशन के हैं, जिसने म्नापको इम्प्रेस किया है। श्राप बराबर ताईद कर रहे हैं, कहते है उन्होंने सब किया है, वह किताब में है। कितनी ऐविडेंस हैं, मेन एविडेंस है, हमको दीजिए, कोई जनरल जवाब न दीजिये, फलां चीज मे कमी हुई है, प्राइसेज गिरती जा रही हैं, यह बताइये। ऐसी स्थिति में भ्राप स्पेसिफिक ग्रासर मेहरबानी करके दीजिये, जिससे कि हमको ग्रीर देश को संतोष हो।

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public importance

SHRI FAKHRUDDIN ALI AHMED: So far as the question raised by the hon. Member is concerned, I have already given the reply that this is the opinion of the They have taken into Commission. consideration the various factors which have been mentioned by the hon. Member and after taking those factors into consideration they still think that the prices which they have suggested would be remunerative enough to the cultivator. That is the view expressed by the Agricul-Prices Commission. Government have not yet come to any decision whether rhe recommendation is acceptable or not acceptable. decision will be takeu by the Government later on.

Now, it is true that prices have increased. . .

(Interruptions)

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श्री जगदम्बी प्रसाद यादवः लेकिन कब होगा जब किसान का परचेज खत्म हो जायगा।

Calling Attention

SHRI MAN SINGH VARMA (Uttar Pradesh): Are you satisfied with the recommendation?

SHRI FAKHRUDDIN ALI AHMED: The Government have already issued instructions that so far as the present purchase price is concerned, it should be at the existing level. I think in some places the purchases are being made. With regard to the future prices, that will be decided soon after the Chief Ministers' Conference.

SHRI A.G. KULKARNI (Maharashtra): May I know whether the Government in the Ministry of Agriculture has got a cell to assess the cost of production of agricultural products ? I the various want a very specific reply to this. Also I would like to know whether any attempt has been made to work out the cost of production of wheat and, if so, whether that cost of production is above or below the cost of production worked out by the Agriculture Price Commission. Have they got any cell to determine the cost of production? I want a very specific reply in this matter.

Secondly, I want to know whether the Government is having the buffer stock organisation to help the farmer or the consumer because out of the subsidy of Rs. 120 crores about Rs. 57 erores is going for interest, and that means it has got nothing to do with the price given to the wheat growers. I want to know whether this is a fact or not.

The next point is, as has been rightly pointed out the value of the rupee in 1967 when these prices were fixed was higher than it today is and you are allowing the rise in the cost of production in the industry. You have got a Cost Accounts Bureau and you have the

Tariff Commission also. Everywhere industrial products have risen by 15 to 50 per cent and the Government has been in favour of rise in price but when the question of farmers comes, the Government is always led by bodies like the Agriculture Price Commission which has no experts at all.

The last point I want to know is whether, as a long-term perspective, the Government will evolve a new policy of popularising heat consumption because the production of wheat has increased by 10 per cent and consumption is lagging by 3.5 per cent. Unless this is done the problem with not be solved.

SHRI FAKHRUDDIN ALI AHMED: It is true that at present there is no organisation which exists so far as the assessment of cost of production is concerned. But we have set up in our Ministry a cell for the purpose of finding out the data and I think in above two years time it will be possible for us to say definitely what the cost of production is.

SHRI A. G. KULKARNI: I want to know whether assessment for the present wheat prices has been made by your cell.

SHRI FAKHRUDDIN ALI AHMED: Not by our cell. But we have set up a cell.

So far as the present prices are concerned, we take into consideration the facts ascertained by the agricultural universities and by the Statisal Departments of the various State Governments. We take those facts into consideration and I think the Agriculture Price Commission has already taken that fact into consideration.

So far as the difference in the price is concerned, I think it is not Rs. 120 crores. The subsidy will about Rs. 132 crores or Rs. 133 crores out of which Rs. 52

[Shri Fakhruddın Ali Ahmed] crores or Rs. 53 crores will be in respect of interest and other charges for buffer stocks. That is a fact.

SHRI A. G. KULKARNI: What has the farmer to do with it?

(SHR) VICE CHAIRMAN THE V. B. RAJU): It is all right. Shri Sanyal.

SHRI SASANKASEKHAR SANYAL Bengal): Of late, large number unemployed people have of educated become agriculture-minded. The doors of traditional employment are now closed to them and they have made a little investment in buying small farms and costly manure and bringing them under cultivation in the expectation that they will get a good return. Now, at the very outset to bring down the prices of wheat is to put a chilling effect upon their ardent enthusiasm. Therefore, may I ask the hon. Minister if it is possible for the Government, as a common ground, free from all controversy, free from all statistical problems, to give some subsidy to the producer so that he can get a remunerative price? The subsidy may vary from State to State, from district to district, from place to place. There should be some sort of subsidy to the producer so that he will get a remunerative price if you keep up the price level and if that hits the consumer, you can also introduce another kind of subsidy, namely, at the consumer's point. If you introduce these two point of subsidy, then there will be balanced between production and economy consumption and also maintenance of a fair price. One would be remunerative for the grower and the other would be accommodating for the consumer. If there is a surplus after that, you can keep it for next year which may be a lean year also or you should try to explore avenues for exporting such wheat to other countries which need it. Is it

possible for the Government to sit down and work out this formula?

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SHRI FAKHRUDDIN ALI AHMED: The same question is being repeated from time to time. I have already said all these are taken into consideration by the Commission and their recommendation is before us and we shall examine it before we take our decision regarding this matter.

SHRI D. D. PURI (Harvana): Do Government still remember that not very many year ago this country was from ship to mouth? Are they completely oblivious to the fact that again not very long ago grain trains had to be diverted while on the rails because the grain stocks in some cities had gone down below dangerous levels. Do Government consider the timing of the recent announcement of price as fair? The grower has grown the wheat and the wheat is to come to the market and all of a sudden the price being reduced. Do the Government consider that fair? Can the Government mention any commodity, agricultural or non-agricultural, the price of which is below what it was last year? Arising out of this is a very intersting exercise that has been posed by Mr. Jain. Will the Government apply their mind:

- (1) To the depleted purchasing power of the rupees.
- (ii) And take into account increased cost for the inputs and then work out what inreal terms is the amount by which the price is reduced?

Lastly having regard to the turmoil that these recommendations have caused all over the country and having regard also to the unanimity of vews expressed in consultative committee, will the Government declare that this recommendation of the commission is not worthy of their consideration?

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SHRI FAKHRUDDIN ALI AHMED: These are suggestions which will be taken into consideration.

SHRI BHUPESH GUPTA (West Bengal): There are demonstrations in Punjab-it is reported in the press to daythe recommendations of the Agricultural Prices Commission. I would like to know whether the attention of the Government has been drawn to the statement issued by the CPI in Punjab in which it is pointed out how the pesasant is going to be adversely affected if the recommendations were to be accepted and the prices lowered 7 Now the Government says they have not accepted this recommendation. It is good. How are they going to settle this matter. The Minister said that when the Chief Ministers come he would discuss with them at the Chief Minister Conference, Surely the CMS are not experts necessarily. Some of them may know a little more than others but surely they could not be taken as experts

श्री जगदम्बी प्रसाट यादव: ग्रबतो टेलीफोन पर चीफ मिनिस्टर बनते है।

SHRI BHUPESH GUPTA: They should be consulted. I am not opposed to such consultation but what about consulting the representatives of the toiling peasantry—the working peasantry? They should be consulted. There are certain organisations of the peasantry and their representatives could be called and their opinions sought over this matter because it is very important. First of all, only the other day we discussed in this House the sufferings of the cotton growers and now the wheat growers are in danger of suffering In view of this I would like to know what mechanism Government is going to set up for consultation before a final decision by the Government is taken on this matter. Do I have an assurance that the representatives of the peasants' organisations, agricultural labourers' organisations and others will be consulted before the

decision is taken and also, if possible, the parties here should also be consulted.

SHRI FAKHRUDDIN ALI AHMED: The matter has already been considered by the Consultative Committee. There is the Farmers' Forum in Parliament and they have also expressed their views. We shall also know the views of the Chief Ministers and their reaction as far as the recommendations of the Agricultural Prices Commission are concerned. After taking all these facts into consideration Government will take a decision.

SHRI BHUPESH GUPTA: What is the harm in consulting the representatives of the peasants' organisations in country? We know the Consultative Committee is there. We ourselves are here and we express our opinions here. But you are not taking the decision here straightway; you must be consulting people who are in close touch with the peasants; I would not bother to which party they belonged or they do not belong.

SHRI FAKHRUDDIN ALI AHMED: Their views have been expressed both in the press and outside and that will also be taken into consideration.

SHRI MAHAVIR TYAGI Pradesh): I am giad that the Minister is not yet committed to accept the recommendations of the Commission and he was good enough to say that a final decision will be taken after giving due regard to the views expressed here in this House and in the other House as well. The Consultative Committee has already met and they have expressed their views But one thing I just want to emphasize here. There is no doubt that the Government has a majority and the people's mandate is with them. But it is not as if you can do anything you like. It should not be taken for granted that whatever the Government does they do as representatives of the people. Actually speaking in a parliamentary system whatever is the majority of the Government party, they represent the governors [Shri Mahavir Tyagi]

and the opposition, whether it is big or small, represents the governed. We members of the Opposition are the real representatives of the people as far as the relationship between the governed and the governors is concerned. Therefore whenever the interests of the people are involved it is our responsibility to safeguard their rights and it is in this context I might just say with regard to this talk about subsidy that whatever be the the subsidy it is not a matter of charity. Subsidy is money collected from the people and it goes to the people themselves. It is not Government's money. It is their own money and it goes for an important matter. So it is not a question of ordinary charity; it is a matter of living for the poor people. For their day to day living they have to have subsidy. How could the poor people live without subsidy? Subsidy is no matter of generosity on the part of the Government: subsidy is the right of the people. As far as the prices of wheat and other agricultural products are concerned I must tell the hon. Minister that the members of this House as well as of the other House are practically unanimous that the prices should not be reduced. I could understand if you had said this before the election. After the elections are over you come and say that the prices will be reduced, but the elections will come again. As far as we in the Opposition are concerned, as true representatives of the people I declare here and now that if the prices of foodgrains are reduced in this manner we in the Opposition will all unite together and consider the feasibility of starting a mass civil disobedience campaign to refuse to give grain and let us see what happens. This is a challenge.

SHRI FAKHRUDDIN ALI AHMED: So far as the first contention is concerned that only members of the Opposition are representatives of the people, I dispute that. Not only the members of the Opposition but members who support the Treasury Benches are also true representa-

tives of the people and they have in unequivocal terms expressed their views in regard to this matter which is not different from the views of the Opposition. All these will be taken into consideration.

डा० मार्ड महावीर (दिल्ली) : श्रीमन. मैं मंत्री जी से एक बात यह पूछना चाहता हैं कि क्या यह सच है कि आर्थिक सर्वेक्षरा की जो रिपोर्ट है, जो इकोनामिक सर्वे की रिपोर्ट इस साल सदन के पटल पर रखी गयी थी, उसके अन्दर भी सरकार ने जो भ्रन्न की हैंडलिंग करने भ्रीर स्टाक करने का खर्चा है वह 13 रुपये 60 पैसे विवंटल से बढ़ कर 15 रुपये हो जायगा यह कहा है श्रीर भ्रगर सरकारी गेंहें को रखने का खर्चाबढरहाहै तो क्या सरकार के ध्यान में जो कास्ट किसान के सामने आती है जिस पर उसके ट्रन्स का, फर्टिलाइजर का, टैक्टर आदिका सारा खर्च भी पडता है भ्रौर पिछले वर्ष मे भ्रौर इस वर्ष के बजट के बाद खास तौर पर टैक्टरों की कीमत बढ़ाने के बाद वह स्रौर भी ज्यादा बढ़ गया है तो भ्रगर सरकार का हैडलिंग करने का खर्चाबढरहाहै भ्रोर जैसा कि सर्वेक्षरा में कहा गया था कि उस के बजाय बढ़ने की सभावना है, तो मैं जानना चाहगा मंत्री जी से कि उस खर्च के बढ़ने को ध्यान में रखते हए क्या किसानों के बढ़े हए खर्चे को ध्यान में रखने की जरूरत सरकार को नहीं प्रतीत होती ग्रीर इसलिए जब 120 करोड से घटा कर सब्सीडी 100 करोड़ की गयी तो सरकार ने एक तरह से मारेली एग्रीकल्चर कमीशन की इस सिफारिश को बिलकूल ही स्वीकार नहीं कर लिया है कि यह प्रोक्योरमेंट प्राइसेज को कम करने जारहे हैं। मेरा सवाल स्पेसिफिकली यह है कि जब मंत्री जी कहते हैं कि हम सारी चीजों का विचार कर फैसला करेंगे, तो ग्रपनी सब्सीडी की रकम को 120 करोड़ जो होना चाहिए थी,

ग्रापके ग्रपने कहने के मृताबिक, उसकी 100 करोड तक ला कर क्या एक तरह से ग्रापने स्वीकृति नहीं दे दी कि ग्राप एग्रीकल्चर कमीशन की इस सिफारिश को मानेगे ? ग्रौर दूसरा नुक्ता जो मै जानना चाहता हँ वह यह है कि समाचार पत्रों मे जो लुधियाना का समाचार छपा है कि वहा किसानों ने माग की है कि जो हमने कर्ज लिया है, उस कर्ज को रुपयो की शक्ल मे लेने के बजाय उनसे जिन्स की शक्त मे. काइन्ड के रूप मे उनसे वसल किया जाय ग्रौर उन्होंने एक तरह से सरकार को कहा है कि ग्रगर वह हमारा गेह वसूली के एवज मे नहीं लिया जा सके तो खास तारीख के बाद जो गेह पड़ा रह जायगा, उसके खराब होने की ग्रोर नष्ट होने की जिम्मेवारी सरकार की होगी, ऐसा उन्होन कहा है। तो क्या इस बात की खबर सरकार के सामन भ्रायी है ग्रौर इसके बारे मे मत्री जी का क्या कहना है।

Calling Attention

SHRI FAKHRUDDIN ALI AHMED: Sir, it is not correct to say that the cost of procurement is Rs. 13 per quintal. cost of procurement is about Rs. 11 per quintal, the cost of distribution is about Rs. 7 per quintal and the cost on account of interest and other charges for the buffer stock is about Rs 3 per quintal. All this comes to Rs 26 per quintal. It is true that we have to examine whether the cost of procurement and the cost of distribution can be reduced to some extent. I am examining to what extent it is possible, and to the extent possible, we shall do so

DR. BHAI MAHAVIR Because there seems to be some confusion, for the Minister's kind attention I will read the Economic Survey.

"As for 1972-73, the cost of procurement of wheat is likely to remain unchanged at Rs. 11 per quintal, but the cost of distribution and that of carrying over of the buffer is expected

to increase marginally from Rs 13 60 to Rs. 15 per quintal. With the total cost of procurement and distribution at around Rs. 26 per quintal, and the procurement price remaining unchanged," etc

to a matter of urgent

public importance

I am referring to the cost of distribution and that of carrying over of the buffer. and am saying that the cost of carrying over of the buffer is going to increase from Rs 13.60 to Rs. 15. So, that is increasing.

SHRI FAKHRUDDIN ALI AHMED: The hon. Member has taken figures together and I have given them separately. What has appeared in papers is true and we have seen in press reports about the discontent of the farmers, so far as the farmers are concerned, this has been expressed in newspapers I have already said that this problem is before us and we shall take into consideration what are the remunerative prices and whether the procurement price of wheat will have to be increased in tuture, After taking that factor into consideration. Government will reach a decision. It is also true that the producers require incentive, and that incentive we have to give as far as possibly we can

DR, BHAI MAHAVIR, The are inceasing. The cost of inputs is inceasing and Government's cost of handling is increasing.

SHRI MAHAVIR IYAGI . The Minister seems to be quite sympathetic.

DR. BHAI MAHAVIR: What I ask for is that there is to be some parity between the two, between the cost of inputs and the return which he gets. So also Government's cost of handling is increasing. The farmer's cost has also increased Will the Government not take this into account? And how do explain the reduction of the subsidy from Rs. 120 crores to Rs 100 crores.

THE VICE-CHAIRMAN (SHRI V. B Well, you have made your RAJU) suggestions to the Minister.

SHRI FAKHRUDDIN ALI AHMED • No suggestion has beeen accepted. I do not know wherefrom the hon Member gets the idea of reducing the subsidy from Rs. 120 crores to Rs. 100 crores If the present price is maintained, both the procurement price and the issue price, the subsidy will be in the neighbourhood of Rs. 132 crores

SHRIT N SINGH (Uttar Pradesh): In the matter of prices being fixed for industrial goods, the Tariff Commission is given certain terms of reference and instructions about costing return on capital, interest, etc. I want to know, when the question of price fixation is referred to the Agricultural Prices Commission, whether the Government gives instructions to the Agricultural Prices Conmission on the lines of the Tariff Commission in regard to the return on the capital invested, remuneration to labour, etc., so far as foodgrains are concerned That is point No 1 Secondly, has the Government noted that the handling charges come to more than thirty per cent of the price when the foodgrain reaches the consumer? Is this handling charge not much more than what it used to be when there was no rationing of control in this country? The regular trade managed it much cheaper I think I am right and I can say with authority on the subject. Thirdly, ever since the idea of the Agicultural Prices Commission was mooted in 1961 when I was a Member of the Planning Con mission, suggestion made by us that there should be a principle for return on capital in fixing prices and the Government resisted that Why is this being resisted even today? Is that principle acceptable or not, so far as the agriculturist is concerned he should have a return on the capital invested and the labour employed?

SHRI FAKHRUDDIN ALI AHMED So far as the last question is concerned, there are no figures before the Government on the basis of which a return on the capital can be ascertained or assessed

to a matter of urgent

public importance

SHRI T N SINGH · You give instructions to the Tariff Commission.

SHRI FAKHRUDDIN ALI AHMED: As I have already pointed out, we have set up a cell in our Ministry to collect data. I hope that in a year or two or in three years' time it will be possible for us to get data when we will be able to fix these things

THE VICE CHAIRMAN (SHRI V B Last question, a very short one RAJU) Three Members have already spoken from vour side

DR. V. B SINGH (Uttar Pradesh): Maybe thirty Members have spoken, but what I am going to say is not repetition What are the criteria based on which prices are to be determined? I can conceive that the political element is an element to the price determination and that is what is happening here Sir, let us try to see that when the word 'farmer' is used. the farmer is not a monolithic category There are big farmers, medium farmers and small farmers So far as the gains from higher prices of agricultural commodities are concerned all the three do not benefit in the same manner The small farmer, in some months of the year, has to purchase foodgrains. Once the price of agricultural commodities are higher, they my enter the cost of production of industrial goods which distort the cost structure in general and the farmers are not to gain ultimately when they purchase industrial commodities Therefore, to the extent there are demonstrations from the farmers, I can understand that they have a reason because their income is being eroded due to the recommendation of the Agricultural Prices Commission But there is no counter demonstration by the consu mers to balance the situation

THE VICE CHAIRMAN (SHRI V R RAJU): Please ask for some clarification on the point made by the Minister

DR. V. B. SINGH: It is not a question of giving clarification. It is one of giving information.

Papers laid

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Not necessary.

SHRI SHYAM LAL YADAV: He has already employed experts.

DR. V. B SINGH: The point that I want to stress is that the Agricultural Prices Commission has taken into account the fact that the prices of inputs have gone up but the index of agricultural productivity has gone higher. Therefore, the income to the farmer, after taking into account the higher cost of production, is more than in previous years. Therefore it is a very rational proposition that the prices of procurement should be lower, and in this way the consumers can also benefit and the farmers can benefit because of higher output, and not because of higher prices.

SHRI FAKHRUDDIN ALI AHMED: That is the argument advanced by the Agricultural Prices Commission.

[Shri J. P. Yadav rose]

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Two members have already spoken for your party. ग्रन्छा, छोटा सा सवाल पृछिए।

श्री जगदम्बी प्रसाद यादव: श्रीमन्, मै छोटा ही प्रक्त पूछ्ना चाहता हूँ। पी०एल० 480 से जो गेहू मंगाते थे, उस गेहू के नहीं मगाने से कितने रुपये की बचन हुई श्रीर जो किसानों ने इस बचत में सहयोग दिया, उसके लिए श्रापने क्या किया। ग्रब की बार ग्रापके बजट में जो फिगसं दिए गए उसके श्रनुसार ट्रेक्टर्स के दाम, खाद के दाम श्रीर खेती के काम श्राने वाले श्रीजारों के दाम, सभी बढ़ गये है श्रीर छोटा किसान जब बीज खरीदने जाता है तो उसको उसके लिए भी बढ़े हुए दाम देने पड़ते है। जब

इस तरह से खेती के काम भ्राने वाली चीजों के दाम बढ़ते है तो यह प्राइस फिक्स करके कैसे गेहूं के दाम घटा सकते है ?

श्रीमन्, जब जैन साहब बोल रहे थे तो मैंने कई बार उठ कर प्रश्न करना चाहा कि यह जो कृषि मृत्य निर्धारण भ्रायोग बने हैं उसमें बैठ महानुभावों के नाम क्या है. उनका कृषि से क्या सम्बन्ध है, उनकी योग्यता क्या है ताकि उनका नाम यह सदन भौर हमारा देश जाने श्रौर किसानों को भी जानकारी मिले जो इस मूल्य मे कमी करने के लिए सरकार के खिलाफ ग्रान्दोलन करेगी। मुभे यह पता है कि ग्राप कृषि स्रायोग निसके लिए बनाए थे। यह कृषि ग्रायोग किसानों के लिए नहीं बल्कि जो उस समय चनाव हार गये थे उनको ग्रध्यक्ष बनाने के लिए चाल थी ग्रौर जब उन्होंने ग्रघ्यक्ष पद छोड दिया तो एक वर्ष तक वह ग्रध्यक्ष का पद वाली रहा ग्रीर हमने लिखा-पढी की कि आपने अध्यक्ष क्यों नहीं बनाया। तो एक वर्ष तक म्रापने म्रायोग का मध्यक्ष नहीं बनाया । ऐसे हारे हए लोगों को स्विधा देने के लिए कृषि मूल्य निर्धारण भ्रायोग का गठन किया गया है।

SHRI FAKHRUDDIN ALI AHMED: It is not correct, Sir.

श्री जगदम्बी प्रसाद यादव: श्रीमन्, जवाव तो दिया नही।

PAPERS LAID ON THE TABLE

ANNUAL REPORT (1970-71) OF THE CARDAMOM BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GFORGE): Sir, I beg to lay on the Table a copy (in English and Hindi)